

RAJASTHAN HIGH COURT BENCH, JAIPUR

NOTICE

1. It is notified to all concerned that the fresh files of Civil and Writ cases are permitted to be presented during Summer Vacation which may be listed after reopening of the Hon'ble Court.
2. It is also notified that it will not Prejudice the Right of Limitation under the Limitation Act.

By Order,

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30.5.19
REGISTRAR (JUDL.)